

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 114
Company Appeal No. 3/CB/2024

Proceedings under Section 252 (3) Companies Act
IN THE MATTER OF:

Chandramani Gochhayat a share holder of Dreams Multiplex Pvt. Ltd.

.....Applicant

V/S
ROC, Odisha

....Respondent

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Umesh Ch. Sahoo, Adv.

For the Respondent

Mr. Himanshu Shekhar, ROC-cum-OL

ORDER

1. Ld. Counsel Mr. Umesh Chandra Sahoo appears for the petitioner.
2. Mr. Himanshu Shekhar, ROC-cum-OL is present in person.
3. Pleadings are complete.
4. List the matter on 30.08.2024 for arguments.



Rajeev Mehrotra
Member (Technical)



Deep Chandra Joshi
Member (Judicial)